

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3715**  
**TO BE ANSWERED ON 23.03.2023**

**CENTRALLY SPONSORED SCHEMES**

3715. DR. SUKANTA MAJUMDAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of Centrally Sponsored Schemes and Central Sector Schemes being implemented by the Ministry in the State of West Bengal during the last five years and the current year, year/scheme/district-wise including North and South Dinajpur districts;
- (b) the details of funds allocated, sanctioned, released and utilized for each of the above schemes during the last five years and the current year, year/ scheme/district-wise;
- (c) the details of physical targets set and achieved while implementing the above schemes during the last five years and the current year, year/scheme/ district-wise;
- (d) whether the Ministry has found any shortcomings while implementing the above schemes and if so, the details thereof including the steps taken by the Government to address check those shortcomings;
- (e) whether there is time and cost overrun of any of the above scheme; and
- (f) if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI BHANU PRATAP SINGH VERMA)

(a) to (c): Schemes of the Ministry of MSME are Central Sector Schemes where funds are not allocated State/UT-wise. Ministry of MSME through its field offices network, implements various schemes/programmes for the promotion and development of Micro, Small and Medium Enterprises (MSMEs) sector across the country including the State of West Bengal which inter alia include Prime Minister's Employment Generation Programme (PMEGP), Micro and Small Enterprises-Cluster Development Programme (MSE-CDP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI), Credit Guarantee Scheme for Micro and Small Enterprises (CGTMSE), A Scheme for Promotion of Innovation, Rural Industries and Entrepreneurship (ASPIRE), Entrepreneurship and Skill Development Programme (ESDP), National Schedule Caste and Schedule Tribe Hub (NSSH). Objectives of these schemes inter alia include facilitating easy credit access, market access, technological support to MSMEs and developing entrepreneurship attitude/skill among the youth towards generating self-employment opportunities.

District-wise details of number of projects and Margin Money under PMEGP, number of guarantees approved and amount approved under CGTMSE, number of MSMEs registered and classified on the erstwhile 'Udyog Aadhaar Memorandum' portal and on the 'Udyam Registration' portal, in the State of West Bengal including North and South Dinajpur districts are given at Annexure-I, Annexure-II and Annexure-III respectively.

(d) to (f): Ministry of MSME implements Central Sector schemes across the country including in the State of West Bengal and system has been put in place for monitoring these schemes, as mandated under the respective scheme guidelines. Periodic reviews are conducted for ensuring and facilitating the speedy implementation of the schemes. The schemes are ongoing schemes.

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**ANNEXURE-I**

**Annexure-I referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 3715 for answer on 23.03.2023.**

District-wise number of projects and Margin Money in the State of West Bengal during the last five years and current financial year (as on 28.02.2023) under PMEGP are given below.

S. No.	DISTRICT	FY 2017-18		FY 2018-19		FY 2019-20		FY 2020-21		FY 2021-22		FY 2022-23 (as on 28.02.2023)	
		No. of Projects	Margin Money (Rs. in lakh)	No. of Projects	Margin Money (Rs. in lakh)	No. of Projects	Margin Money (Rs. in lakh)	No. of Projects	Margin Money (Rs. in lakh)	No. of Projects	Margin Money (Rs. in lakh)	No. of Projects	Margin Money (Rs. in lakh)
1.	ALIPURDUAR	22	55.19	39	136.5	47	113.21	125	360.8	68	197.63	74	325.3
2.	BANKURA	110	216.24	75	210.12	64	153.17	38	92.36	45	102.47	36	130.17
3.	BIRBHUM	67	119.05	134	299.55	80	184.45	82	201.1	92	256.75	59	167.49
4.	COOCHBIHAR	45	107.29	84	156.93	80	175.08	98	278.26	60	148.62	100	283.37
<b>5.</b>	<b>DAKSHIN DINAJPUR</b>	<b>73</b>	<b>260.34</b>	<b>66</b>	<b>234.71</b>	<b>51</b>	<b>177.88</b>	<b>56</b>	<b>248.87</b>	<b>62</b>	<b>289.57</b>	<b>23</b>	<b>83.83</b>
6.	DARJEELING	52	92.45	81	175.14	71	167.9	80	217.9	69	196.28	36	95.32
7.	HOOGHLY	24	61.15	59	145.24	43	97.94	41	106.92	56	167.09	58	147.88
8.	HOWRAH	26	57.35	72	240.61	80	240.19	37	101.05	70	173.73	97	233.29
9.	JALPAIGURI	17	30.64	50	211.36	17	46.42	38	86.78	131	412.24	53	198.34
10.	JHARGRAM	0	0	0	0	0	0	7	31.53	9	40.09	18	43.45
11.	KALIMPONG	0	0	4	13.57	9	15.82	5	12.04	12	34.76	18	38.15
12.	KOLKATA	4	12.57	7	15.49	13	34.46	12	17.08	13	14.57	15	16.13
13.	MALDA	25	26.52	62	106.2	41	76.71	58	176.58	51	145.7	38	142.83
14.	MURSHIDABAD	93	136.34	139	423.94	185	694.26	211	699.98	204	675.41	186	609.91
15.	NADIA	57	221.39	105	421.04	219	1,505.45	80	496.51	63	270.61	50	255.27
16.	NORTH 24 PARGANAS	188	672.57	276	890.63	227	855.52	215	786.34	232	867.77	187	645.55
17.	PASCHIM BURDWAN	0	0	2	10.51	11	29.46	5	16.3	10	37.53	8	43.36
18.	PASCHIM MEDINIPUR	22	39.88	107	260.66	78	205.59	90	312.24	68	227.34	46	147.15
19.	PURBA BURDWAN	35	91.11	88	224.39	75	170.51	52	137.47	68	144.25	39	113.57
20.	PURBA MEDINIPUR	243	704.83	561	1,963.72	576	2,424.78	555	2,378.53	653	3,217.1	320	1,251.65
21.	PURULIA	18	44.42	47	91.83	43	198.73	36	142.87	30	91.26	22	75.37
22.	SOUTH 24 PARGANAS	223	884.57	346	1,319.12	208	910.59	135	495.97	175	622.92	171	530.31
<b>23.</b>	<b>UTTAR DINAJPUR</b>	<b>22</b>	<b>57.47</b>	<b>9</b>	<b>17.52</b>	<b>4</b>	<b>9.28</b>	<b>14</b>	<b>27.84</b>	<b>64</b>	<b>205.94</b>	<b>26</b>	<b>84.62</b>
<b>TOTAL</b>		<b>1,366</b>	<b>3,891.37</b>	<b>2,413</b>	<b>7,568.78</b>	<b>2,222</b>	<b>8,487.4</b>	<b>2,070</b>	<b>7,425.32</b>	<b>2,305</b>	<b>8,539.63</b>	<b>1,680</b>	<b>5,662.31</b>

**ANNEXURE-II**

**Annexure-II referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 3715 for answer on 23.03.2023.**

District-wise number of guarantees and amount approved under 'Credit Guarantee Scheme for Micro and Small Enterprises' (CGTMSE) in the State of West Bengal during the last five years and current financial year (upto 28.02.2023) are given below.

S. No.	DISTRICT	FY 2017-18		FY 2018-19		FY 2019-20		FY 2020-21		FY 2021-22		FY 2022-23 (upto 28.02.2023)	
		No. of guarantees approved	Amount (Rs. in crore)	No. of guarantees approved	Amount (Rs. in crore)	No. of guarantees approved	Amount (Rs. in crore)	No. of guarantees approved	Amount (Rs. in crore)	No. of guarantees approved	Amount (Rs. in crore)	No. of guarantees approved	Amount (Rs. in crore)
1.	ALIPURDUAR	0	0	6	0.97	150	14.96	151	7.4	207	15.14	1,783	322.33
2.	BANKURA	191	10.95	601	28.81	839	36.94	649	17.37	739	46.76	1,253	103.28
3.	BIRBHUM	207	10.23	593	56.81	941	52.74	1,029	42.31	1,107	70.07	1,319	123.07
4.	COOCHBIHAR	214	10.2	226	9.28	660	19.35	620	14.09	637	31.88	766	58.02
5.	DAKSHIN DINAJPUR	98	5.57	113	6.58	427	17.02	285	10.65	351	14.58	430	23.67
6.	DARJEELING	252	21.52	516	31.72	1,191	62.28	1,227	52.12	1,416	91.27	1,603	162.84
7.	HOOGLY	974	44.27	852	54.58	1,857	96.9	1,494	62.07	3,130	150.83	3,585	283.59
8.	HOWRAH	705	81.36	1,269	132.65	2,171	212.17	1,818	148.47	2,830	286.95	3,022	406.85
9.	JALPAIGURI	324	25.27	619	38.05	1,328	53.86	1,004	34.97	1,050	69.79	1,254	123.8
10.	JHARGRAM	0	0	22	0.85	5	0.27	20	1.1	46	3.04	223	12.58
11.	KALIMPONG	0	0	2	0.12	10	0.39	42	2.09	60	3.34	52	5.81
12.	KOLKATA	2,531	299.26	6,312	597.35	10,019	937.72	5,324	549.98	6,393	954.94	7,976	1,535.37
13.	MALDA	141	5.4	367	29.4	681	31.85	876	26.11	668	41.97	1,025	90.1
14.	MURSHIDABAD	330	27.93	1,059	85.83	1,546	85.95	1,348	49.83	2,040	147.97	3,703	324.66
15.	NADIA	514	32.26	787	64.5	1,321	61.93	1,308	53.7	1,652	97.54	1,798	168.74
16.	NORTH 24 PARGANAS	1,721	109.29	2,195	135.72	4,097	241.51	3,670	168.91	3,838	277.73	4,160	424.46
17.	PASCHIM BURDWAN	395	30.67	707	56.44	1,539	100.66	1,111	71.78	1,137	76.75	1,702	166.02
18.	PASCHIM MEDINIPUR	258	15.86	811	38.97	1,454	58.01	1,043	40.85	1,946	95.2	2,452	169.07
19.	PURBA BURDWAN	237	24.41	715	62.26	2,560	73.82	1,771	62.03	2,032	90.51	1,502	142.43
20.	PURBA MEDINIPUR	332	20.14	646	44.57	1,863	84.83	1,820	73.11	2,170	105.13	2,493	190.65
21.	PURULIA	121	7.13	420	25.98	519	25.48	421	16.86	401	28.06	963	56.69
22.	SOUTH 24 PARGANAS	877	73.69	1,580	93.78	2,066	109.74	2,343	93.02	2,735	159.01	2,890	247.9
23.	UTTAR DINAJPUR	113	8.9	231	15.53	423	19.99	415	18.86	448	28.63	559	49.01
<b>TOTAL</b>		<b>10,535</b>	<b>864.32</b>	<b>20,649</b>	<b>1,610.74</b>	<b>37,667</b>	<b>2,398.35</b>	<b>29,789</b>	<b>1,617.68</b>	<b>37,033</b>	<b>2,887.09</b>	<b>46,513</b>	<b>5,190.93</b>

### ANNEXURE-III

Annexure-III referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 3715 for answer on 23.03.2023.

District-wise number of MSMEs registered and classified in the State of West Bengal is given below.

S. No.	DISTRICT	NUMBER OF MSMEs REGISTERED AND CLASSIFIED		
		As per erstwhile 'Udyog Aadhaar Memorandum' portal	On the new 'Udyam Registration' portal	
			From 01.04.2018 to 30.06.2020	From 01.07.2020 to 31.03.2022
1.	ALIPURDUAR	923	2,225	4,386
2.	BANKURA	2,256	4,718	6,511
3.	BIRBHUM	2,204	5,934	8,529
4.	COOCHBIHAR	2,995	4,277	6,878
<b>5.</b>	<b>DAKSHIN DINAJPUR</b>	<b>4,909</b>	<b>3,179</b>	<b>3,863</b>
6.	DARJEELING	2,457	8,064	8,250
7.	HOOGHLY	5,981	14,198	14,669
8.	HOWRAH	7,257	17,312	15,418
9.	JALPAIGURI	2,421	5,705	7,468
10.	JHARGRAM	190	1,037	1,750
11.	KALIMPONG	152	455	758
12.	KOLKATA	17,786	42,427	28,170
13.	MALDA	4,207	6,536	9,947
14.	MURSHIDABAD	4,204	11,487	17,964
15.	NADIA	4,054	9,455	13,970
16.	NORTH 24 PARGANAS	13,068	29,721	35,131
17.	PASCHIM BURDWAN	3,087	10,536	10,615
18.	PASCHIM MEDINIPUR	4,451	9,301	12,679
19.	PURBA BURDWAN	4,208	9,538	12,831
20.	PURBA MEDINIPUR	2,772	12,417	13,925
21.	PURULIA	1,783	3,033	4,849
22.	SOUTH 24 PARGANAS	6,933	17,964	20,071
<b>23.</b>	<b>UTTAR DINAJPUR</b>	<b>1,618</b>	<b>4,665</b>	<b>7,508</b>
	<b>TOTAL</b>	<b>99,916</b>	<b>2,34,184</b>	<b>2,66,140</b>